

DIVISION BENCH

ITEM NO. 118

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.271/2019 & IA No.170/2021 IN CP (IB) No.344/ALD/2018

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November,
2022, 12:30 pm**

NAME OF THE COMPANY	SUNDER KUMAR V/S KOMOREBI EXPORTS PVT LTD.
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Sameer Rastogi, Adv.
Ms. Babita Jain, Adv.

: *For the Liquidator*
: *For the respondent*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
25th January, 2023.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

21st November, 2022

*Priya Agarwal
(Stenographer)*